

[Translation]

Miserable Condition of Delhi Hospitals

211. SHRI JAGDAMBI PRASAD YADAV:
SHRI THOMAS HANSDA :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether major Government hospitals of Delhi are facing various types of problems these days causing inconveniences to the patients;

(b) whether in the absence of neuro surgeon in Lok Nayak Hospital, neuro surgeon has to be called from G.B. Pant Hospital;

(c) whether despite having best surgical expertise in the Safdarjung Hospital, no arrangement has been made for cardio surgeon there;

(d) whether bungling in procurement and maintenance of equipments and purchase of expired medicines has become a common feature in the hospitals;

(e) whether the sanitation condition of the hospitals are worst and those hospitals are not free from all kinds of insects and infection;

(f) whether the government propose to constitute a Parliamentary Committee to look into these aspects; and

(g) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) The functioning of Central Government Hospitals is reviewed periodically by Dte. GHs/Ministry and Medical P.H. Department in respect of hospitals under the control of Govt. of NCT of Delhi.

(b) The patients of Lok Nayak Jaiprakash Narain Hospitals are attended to by Neuro Surgeons of G.B. Pant Hospital as there is no sanctioned post of Neuro-Surgeon in Lok Nayak Jaiprakash Narain Hospital.

(c) Both the posts in the speciality of Cardio-Surgery are filled in Safdarjung Hospital. However, the service of one specialist out of two is utilised in Dr. Ram Manohar Lohia Hospital.

(d) No, Sir.

(e) All efforts are made by hospital authorities to maintain satisfactory sanitary conditions in the hospitals.

(f) No, Sir.

(g) Does not arise.

[English]

Primary Health Centres

212. SHRI MANGAT RAM SHARMA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of Primary Health Centres running with financial assistance from Union Government in Jammu and Kashmir, districtwise;

(b) the total funds sanctioned by the Union Government under Primary Health Scheme during the current financial year;

(c) whether the State Government of Jammu and Kashmir has demanded more financial assistance under this Scheme; and

(d) if so, the details of action taken thereon ?

THE MINISTER OF STATE OF MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) As per the information available as on 29-2-96, there are 335 Primary Health Centres functioning in Jammu and Kashmir under the State Minimum Needs Programme.

(b) As per the information available from Planning Commission Rs. 1946 lakhs have been earmarked under the Minimum Needs Programme during 1995-96 for Primary Health Schemes in the State. Primary health care is a State subject. However, approximately 98,000 Sub-centres in States & UTs are maintained by Central Government.

(c) The Department of Family Welfare has not received any such request.

(d) In view of the (c) above, the question does not arise.

INS Vikrant

213 SHRI SATYAJITSINH DULIPSINH GAEKWAD :
SHRI MOHAN RAWALE :
SHRI SANAT KUMAR MANDAL :

Will the Minister of DEFENCE be pleased to state :

(a) whether the INS Vikrant, India's first aircraft carrier, has been decommissioned;

(b) if so, the details thereof and the steps taken to replace it suitably to ensure Indian navy's striking capacity;

(c) whether it is proposed to be converted into a naval museum;

(d) if so, the details thereof; and

(e) the time by which the said proposal is likely to be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) and (b) Yes, Sir. INS Vikrant was decommissioned on 31st January, 1997 since it had completed its operational life cycle. Proposals for its replacement, either through imports or indigenous construction, are presently before the Government.

(c) to (e) A proposal was received to convert the decommissioned ship into a naval museum. Decision in this regard would depend, *inter alia*, on feasibility of such conversion.

Passport Office

214. SHRI K.S. RAYADU :
DR. M. JAGANNATH :
SHRI BANWARI LAL PUROHIT :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Hyderabad Passport Office received a record number of applications for issuance of passports during 1996;

(b) if so, whether according to the reports, Hyderabad had attained No. 1 position in the country among the passport offices with regard to input and output during the year;

(c) if so, whether the Government have also set-up a new passport office at Vishakhapatnam, Rayalaseema and Ananthapur to reduce the rush of people in Hyderabad passport office;

(d) whether in view of the great rush of people, Government propose to set up more passport offices in the State of Andhra Pradesh; and

(e) if so, the criteria that is being followed in setting up of a passport office and the total number of passport offices/Regional passport offices functioning in the various States, State-wise ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) Yes Sir. The Passport Office, Hyderabad received 1,90,722 applications during the year 1996.

(b) No Sir. The Regional Passport office, Mumbai received the largest number of 2,22,007 applications in 1996.

(c) A new Passport Office has been opened at Vishakhapatnam and is already functioning. At present, it is not proposed to open new Passport Offices at Rayalaseema and Ananthapur.

(d) and (e) No Sir. Opening of new Passport Offices is decided on certain parameters, such as, area and population of the State, demand of passports, workload in neighboring passport offices, manpower and financial resources. Further,

the Standing Committee of Parliament has recommended for new passport offices be opened only in areas with a minimum input of 50,000 applications for fresh passports in a year.

The statement showing state/union territory-wise break-up of passport offices is attached.

Statement

State/Union Territory-wise break-up of Passport Offices as on 19.2.1997

Andhra Pradesh	2
Assam	1
Bihar	1
Delhi	1
Goa	1
Gujarat	1
Jammu & Kashmir	1
Kerala	3
Karnataka	1
Maharashtra	3
Madhya Pradesh	1
Orissa	1
Punjab, Haryana & Chandigarh	2
Rajasthan	1
Tamil Nadu	2
West Bengal	1
U.P.	3
	Total
	26

World Bank Loan

215. SHRI DILEEP SANGHANI :
SHRI BANWARI LAL PUROHIT :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government have sought World Bank loan of Rs. 749.28 crores for implementation of the revised National Tuberculosis Control Programme for the next five years;

(b) if so, whether the Government have since received the amount from the World Bank;

(c) if so, the details thereof;

(d) the details of disbursement of the amount so far received from the World Bank to each State;